

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 15, 2021

No. 1449 /Admin. (Services)/2021

Sri **Premendra Kumar**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/Special Judge, Agra in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1450 /Admin. (Services)/2021

Sri **Veer Bhadra**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge/Special Judge, Allahabad in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1451 /Admin. (Services)/2021

Sri **Ashish Varma**, Additional District & Sessions Judge, Ambedkar Nagar at Akbarpur to be Additional District & Sessions Judge/Special Judge, Ambedkar Nagar at Akbarpur in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1452 /Admin. (Services)/2021

Sri **Vikas Goyal**, Additional District & Sessions Judge, Auraiya to be Additional District & Sessions Judge/Special Judge, Auraiya in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1453 /Admin. (Services)/2021

Sri **Ravish Kumar Attri**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge/Special Judge, Azamgarh in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1454 /Admin. (Services)/2021

Sri **Varun Mohit Nigam**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge/Special Judge, Bahraich in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1455 /Admin. (Services)/2021

Sri **Mahendra Nath**, Additional District & Sessions Judge, Balrampur to be Additional District & Sessions Judge/Special Judge, Balrampur in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1456 /Admin. (Services)/2021

Sri **Ram Dayal**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge/Special Judge, Bareilly in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1457 /Admin. (Services)/2021

Km. **Parul Jain**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge/Special Judge, Bijnor in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1458 /Admin. (Services)/2021

Sri **Rajendra Prasad**, Additional District & Sessions Judge, Chandauli to be Additional District & Sessions Judge/Special Judge, Chandauli in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1459 /Admin. (Services)/2021

Sri **Rakesh Patel**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/Special Judge, Deoria in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1460 /Admin. (Services)/2021

Sri **Ram Pratap Singh Rana**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/Special Judge, Etawah in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1461 /Admin. (Services)/2021

Sri **Shailendra Verma**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/Special Judge, Faizabad in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1462 /Admin. (Services)/2021

Sri **Prem Shankar**, Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/Special Judge, Farrukhabad in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1463 /Admin. (Services)/2021

Sri **Mohd. Ahmad Khan**, Additional District & Sessions Judge, Fatehpur to be Additional District & Sessions Judge/Special Judge, Fatehpur in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1464 /Admin. (Services)/2021

Sri **Alok Pandey**, Additional District & Sessions Judge, Firozabad to be Additional District & Sessions Judge/Special Judge, Firozabad in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1465 /Admin. (Services)/2021

Sri **Niranjan Kumar**, Additional District & Sessions Judge, Gautam Buddha Nagar to be Additional District & Sessions Judge/Special Judge, Gautam Buddha Nagar in the

exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1466 /Admin. (Services)/2021

Sri **Harshvardhan**, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/Special Judge, Ghaziabad in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1467 /Admin. (Services)/2021

Sri **Manraj Singh**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge/Special Judge, Ghazipur in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1468 /Admin. (Services)/2021

Smt. **Shweta Dixit**, Additional District & Sessions Judge, Hapur to be Additional District & Sessions Judge/Special Judge, Hapur in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1469 /Admin. (Services)/2021

Sri **Sunil Kumar Singh-II**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/Special Judge, Hardoi in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1470 /Admin. (Services)/2021

Sri **Kashi Prasad Singh Yadav**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge/Special Judge, Jaunpur in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1471 /Admin. (Services)/2021

Smt. **Anjana**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/Special Judge, Jhansi in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1472 /Admin. (Services)/2021

Sri **Arvind Kumar-II**, Additional District & Sessions Judge, Kaushambi to be Additional District & Sessions Judge/Special Judge, Kaushambi in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1473 /Admin. (Services)/2021

Sri **Rajesh Parasher**, Additional District & Sessions Judge, Maharajganj to be Additional District & Sessions Judge/Special Judge, Maharajganj in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1474 /Admin. (Services)/2021

Smt. **Poonam**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge/Special Judge, Mainpuri in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1475 /Admin. (Services)/2021

Smt. **Shabih Zehra**, Additional District & Sessions Judge, Mau to be Additional District & Sessions Judge/Special Judge, Mau in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1476 /Admin. (Services)/2021

Dr. **Keshav Goyal**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge/Special Judge, Moradabad in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1477 /Admin. (Services)/2021

Smt. **Archna Gupta**, Additional District & Sessions Judge (Fast Track Court), Pilibhit to be Additional District & Sessions Judge/Special Judge, Pilibhit in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1478 /Admin. (Services)/2021

Sri **Shailendra Kumar Verma**, Additional District & Sessions Judge, Ramabai Nagar (Kanpur Dehat) to be Additional District & Sessions Judge/Special Judge, Ramabai Nagar (Kanpur Dehat) in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1479 /Admin. (Services)/2021

Sri **Jainuddin Ansari**, Additional District & Sessions Judge, Sant Kabir Nagar to be Additional District & Sessions Judge/Special Judge, Sant Kabir Nagar in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1480 /Admin. (Services)/2021

Sri **Abhay Krishna Tiwari**, Additional District & Sessions Judge, Siddharth Nagar to be Additional District & Sessions Judge/Special Judge, Siddharth Nagar in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

No. 1481 /Admin. (Services)/2021

Sri **Pawan Kumar Sharma**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge/Special Judge, Sultanpur in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012.

BY ORDER OF THE COURT,

Sd/-
(ASHISH GARG)
REGISTRAR GENERAL

No. 186 /Admin. (Services)/2021, Dated: Allahabad: April 15, 2021.

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.

3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).

The Officer mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention their personal ID no., allotted by the Court on the charge certificates.

It is to add that local arrangements shall be made by the concerned District & Sessions Judge in pursuance of the Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000, Circular Letter no. 30/Admin.(Services)/2019 dated 19.11.2019 and Circular Letter No. 03/Admin.(Services)/2020 dated 03.03.2020 accordingly.

The aforesaid Officers posted as Special Judge in the exclusive Court for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012 shall continue to hold their respective Special Courts till completion of their tenure in the district, irrespective of any change in local seniority.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Registrar (Judicial) (Inspection), High Court, Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Computers), High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Assistant Registrar (Conf. 'B'), High Court, Allahabad.
15. The Assistant Registrar (Admin. A-2 Section), High Court, Allahabad.
16. The Assistant Registrar (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin. C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
20. P.S. to Hon'ble Administrative Judges with the request to place this notification before His Lordship for kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(RAN VIJAY PRATAP SINGH)
REGISTRAR (JUDICIAL) (SERVICES)**